

F.No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 29.05.2017


ORDER NO. 68 of 2017

The Hon'ble President is pleased to partially modify the sitting notified vide **order no. 65/2017 for CESTAT Delhi** to the extent indicated below :-

On 31.05.2017 Hon'ble Shri Anil Choudhary, Member (J) and Hon'ble Shri Ashok K. Arya, Member (T) will hear the Excise Division Bench matters.

On the day Single Member Bench matters shall stand adjourned.

By Order


(A. Mohan Kumar)
Registrar

Copy to:

SPS to Hon'ble President/Hon'ble Members/P.A. Registrar/
Dy.Registrar/ Asstt.Registrar /Bar Association/CDR/SDRs /Notice
Board/ Website/Guard File/Office Copy.


Dy. Registrar